

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2019-2020)**

12

SEVENTEENTH LOK SABHA

TWELFTH REPORT

**[Action Taken by Government to the Recommendations/Observations made by the Committee
in their Third Report (Sixteenth Lok Sabha)] on delay in laying of the Annual Reports and
Audited Accounts of the Aligarh Muslim University, Aligarh**

(Presented on 20.03.2020.)



सत्यमेव जयते

LOK SABHA SECRETARIAT

NEW DELHI

March, 2020/ Phalguna, 1941(Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2019-2020)

Shri Shyam Singh Yadav - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri B. Srinivasa Prabhu - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Smt. Rajni Bhagat - Committee Officer

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Twelfth Report on the Action Taken by Government on the Recommendations/Observations contained in the Chapter-II, Third Report (Seventeenth Lok Sabha) of the Committee.

2. The Committee considered and adopted this Report at their sitting held on 04 March, 2020.
3. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

NEW DELHI
March , 2020
Phalguna, 1941 (Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table

REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Third Report (Chapter-II), (16th Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of Aligarh Muslim University, Aligarh, which was presented to Lok Sabha on 04.08.2015 .

2. The Action Taken replies have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statements showing the action taken by the Government on the Recommendations/Observations contained in the Third Report (16th Lok Sabha) is given in **Appendix**.

3. The Committee in their Third Report (Chapter-II) examined the reasons for delay in laying of the documents of the Aligarh Muslim University, Aligarh for the years 2006-2007, 2008-2009, 2010-2011 to 2013-2014 and recommended that the Annual Reports and Audited Accounts of the University for subsequent years should be laid together within nine months after the closure of respective Accounting year.

4. The Committee note that the Ministry have accepted all the recommendations made in the aforesaid Report and made efforts for their implementation. The Committee further note that the documents of the University for Subsequent Years ie for the years 2014-2015 and 2016-2017 were laid separately but for the years 2015-2016 and 2017-2018 were laid together. These documents were laid with delays ranging from 04 days to 02 months 19 days. However, the documents of the AMU for the year 2018-2019 have not been laid as yet. Thus, the Committee feel that efforts made by the Ministry are not effective enough to ensure timely laying of these documents. The Committee, therefore, direct that more concerted efforts should be made by the Ministry/University to completely eliminating the delays in laying the documents before Parliament in future. The Committee would like to be apprised of the action taken by the Ministry in this regard.

March, 2020
Phalgun, 1941(Saka)

Shyam Singh Yadav
Chairperson,
Committee on Papers Laid on the Table

**STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE
RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR
THIRD REPORT (16TH LOK SABHA)**

Aligarh Muslim University, Aligarh

Recommendation (Paragraph No. 2.18)

The Committee regret to note that contrary to recommendation of the Committee, the Annual Reports and Audited Accounts of the Aligarh Muslim University, Aligarh for the years 2006-2007, 2008-2009, 2010-2011 to 2013-2014, which should have been laid together, were actually laid separately - with the plea that finalization of Annual Report involves the activities of Authorities stationed only within the University. However, the preparation of Audited Annual Accounts entails a lot of role of the external Authority resulting into delay. The Committee are not convinced with the reasons put forth by the Ministry; as the idea behind emphasizing laying the documents together is to keep the Members of Parliament fully informed of the performance and achievements of the Organisation. The very purpose is defeated, if both these documents are not presented to Parliament simultaneously. The Committee, therefore, urge the Ministry to pay serious attention to the recommendation of the Committee and ensure that in future Annual Reports and Audited Accounts not only of the AMU but of also all the Organizations under the Administrative control of the Ministry are laid together on the Table of the House.

Reply of the Government:

The Ministry accords top propriety to the work relating to timely submission of the Annual Report and Audited Annual Accounts to Parliament. Instructions in regard to timely submission of documents in question are reiterated to the Institutions time and again, In the Finance Committee meetings, the representatives of the Ministry impress upon the Authorities of the Universities, particularly the Finance Officer to complete the Accounts in time bound manner ensuring that every steps relating to completion of the document is made within the stipulated time frame.

The Ministry as well as the University takes every step to ensure that the Annual Report and Audited Annual Accounts are laid together on the Table of Houses of Parliament within the stipulated time.

(Ministry of Human Resource Development vide O.M. NO. 1-5/2016 –CU.V dated 29.05.2019)

Recommendation (Paragraph No. 2.19)

The Committee further note with concern that the Annual Reports of the University for the years from 2006-2007 to 2009-2010 were laid on the Table of the House with delays ranging from 02 to 08 months and the Audited Accounts for the years 2006-2007 to 2009-2010 and 2012-2013 & 2013-2014 were laid on the Table of the House with delay ranging from 02 months to 14 months. The main reasons for delay in laying the documents for these years were stated to be the delay in auditing the accounts and issue of final Audit Report. Not finding the reasons for taking such a long time in this regard justified, the Committee observe that the matter for early furnishing of Audit Reports was not taken up with Audit Authorities neither by the Department nor by the University. The Committee, therefore, recommend that the Department of Higher Education should take up the matter of delay in receipt of the Audit Report with the Audit Authorities and impress upon them to complete their task in time to avoid consequential delay in laying of the documents before Parliament. The Committee would also like to be apprised of the action taken in this regard.

Reply of the Government:

This Ministry keeps regular watch on the preparation and completion of the Annual Accounts through the meetings of the Finance Committee of the Universities. Audit Authorities will be impressed upon on case to case basis to expedite the audit whenever it is observed from the report of the University that the matter is pending with them for auditing the accounts/issue of final Audit Report so that the delay is avoided and the documents are submitted time.

(Ministry of Human Resource Development vide O.M. NO. 1-5/2016 –CU.V dated 29.05.2019)

**EXTRACTS OF THE MINUTES OF THE THIRD SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2019-2020)**

The Committee sat on Wednesday, 04th March 2020 from 15:00 hrs to 16:00 hrs. in Committee Room 'E', Parliament House Annexe Building, New Delhi.

PRESENT

Shri Shyam Singh Yadav - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Pallab Lochan Das
4. Choudhary Mehboob Ali Kaiser
5. Dr. Amol Ramsing Kolhi
6. Shri Raja Amareshwara Naik
7. Shri Jamyang Tsering Namgyal
8. Shri T.N. Prathapan
9. Shri Saptagiri Ulaka
10. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri B. Srinivasa Prabhu - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee and explained the purpose of convening the meeting.

3. The Committee then took up for consideration Eight Draft Reports (Original) regarding delay in laying of the Annual Report and Audited Accounts of :-

- i. Bharat Broadband Network Limited (BBNL), New Delhi;
- ii. SEZ- FALTA Kolkata, SEEPZ Mumbai and NOIDA;

- iii. Rashtriya Madhyamik Shiksha Abhiyan (RMSA), New Delhi;
- iv. National Council for Teachers Education, New Delhi;
- v. Science & Engineering Research Board, New Delhi;
- vi. National Sports Development Fund (NSDF);
- vii. Five Zonal Cultural Centres i.e., South Zone Cultural Centre (SZCC) Thanjavur, West Zone Cultural Centre (WZCC) Udaipur, South Central Zone Cultural Centre (SCZCC) Nagpur, North Central Zone Cultural Centre (NCZCC) Allahabad and North East Zone Cultural Centre (NEZCC), Dimapur;
- viii. Export Inspection Council of India (EIC),

After deliberations, the Committee adopted the Eight Original Reports without modifications.

4. Thereafter, the Committee took up for consideration Fifteen Action Taken Reports regarding Recommendations/Observations made by the Committee in their Original Reports regarding delay in laying of the Annual Reports and Audited Accounts of:-

- i. Central Pollution Control Board (CPCB), New Delhi;
- ii. National Council of Educational Research & Training (NCERT), New Delhi;
- iii. Banaras Hindu University, Varanasi;
- iv. Aligarh Muslim University, Aligarh;
- v. Nehru Yuva Kendra Sangthan (NYKS), New Delhi;
- vi. National Institute of Solar Energy (NISE), New Delhi;
- vii. Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi;
- viii. National Commission for Scheduled Castes (NCST), New Delhi
- ix. National Commission for Safai Karamcharis (NCSK), New Delhi
- x. National Institute of Technology, Meghalaya;
- xi. National Institute of Technology, Mizoram;
- xii. National Mission for Clean Ganga (NMCG), New Delhi;
- xiii. AIIMS (Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh);
- xiv. Centre for Development for Telematics (CDOT), New Delhi; and
- xv. National Institute of Pharmaceutical Education Research (NIPER), Mohali.

After deliberations, the Committee adopted the Fifteen Action Taken Reports without modifications.

5. The Committee authorized the Hon'ble Chairperson to present both the Original and Action Taken Reports to the Parliament.

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The Committee then adjourned.
